

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 91 OF 2016

Dated : 3rd October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matters of:

BSES Rajdhani Power Ltd. & Anr.

.... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rahul Kinra
Mr. Aditya Gupta

Counsel for the Respondent(s) : Mr. Divyanshu Rai for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

Mr. Gaurav Gupta (Rep.) &
Mr. Ajay Kr. Sharma for DTI

ORDER

List the matter for hearing on **31.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**